



2026:AHC:15651

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1903 of 2026

Salauddin

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s) : Dileep Kumar Srivastava, Phool Chandra

Counsel for Respondent(s) : Arun Kumar Pandey, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to move proper application in pending Writ C No.32129 of 2025.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

(Prakash Padia,J.)

January 21, 2026

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